

**OFFICE OF THE DISTRICT & SESSIONS JUDGE
SOUTH TRIPURA::BELONIA**

No. F.18-DJ/S/BLN/2014-21/ 1747-63

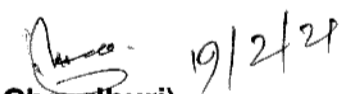
Dated, Belonia.
The 19th February, 2021

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In pursuant to the letter vide No. F. 1(17)-TJA/Trg/JO/2016-2021/1393-1409 dated, Agartala, the 18th February, 2021 of the Tripura Judicial Academy, Agartala, the following officers shall attend the programme of **One day's Workshop on the topic "Role of Sessions Judges, Public Prosecutors, Doctors and investigators in Justice Delivery System"** Scheduled to be held on **27th February, 2021 at 9:30 am** in the auditorium of the High Court of Tripura.

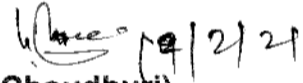
Sl. No.	Name of the Officers	Designation
1.	Shri U. Choudhuri	District & Sessions Judge, South Tripura, Belonia.
2.	Mrs. Hena Begam	Civil Judge(Sr. Div) & Asstt. Sessions Judge, South Tripura, Belonia.

During the absence of the undersigned, & **Mrs. Hena Begam** Ld. Civil Judge(Sr. Div) & Asstt. Sessions Judge, South Tripura, Belonia, **the charge of their Courts and offices shall remain with Shri S. K. Singh**, Ld. Chief Judicial Magistrate-cum-Civil Judge(Sr. Divn.), South Tripura, Belonia till resumption of their duties.


(U. Choudhuri)
District & Sessions Judge
South Tripura, Belonia.

Copy forwarded to:-

1. **The Registrar General, Hon'ble High Court of Tripura, Agartala for kind information.**
2. The Director, Tripura Judicial Academy, Kunjaban Township, Agarlata for kind information.
3. The Chief Judicial Magistrate-cum-Civil Judge(Sr. Divn.), South Tripura, Belonia.
4. **Shri S. K. Singh**, Ld. Chief Judicial Magistrate-cum-Civil Judge(Sr. Divn.), South Tripura, Belonia.
5. The District Secretary, District Legal Services Authority, South Tripura, Belonia.
6. The Civil Judge(Sr. Division) & Asstt. Sessions Judge, South Tripura, Belonia.
7. **Mrs. Hena Begam**, Ld. Civil Judge(Sr. Division) & Asstt. Sessions Judge, South Tripura, Belonia. (copy of letter dated 18-02-2021 is enclosed -3sheets.)
8. The Civil Judge(Jr. Division)-cum- J. M. 1st Class, Belonia, South Tripura.
9. The Judicial Magistrate 1st Class-cum- Civil Judge(Jr. Division), Belonia, South Tripura
10. The Sub-Divisional Judicial Magistrate-cum-Civil Judge(Jr. Division), Sabroom, South Tripura.
11. The Private Secretary-III to the District & Sessions Judge, South Tripura, Belonia for his kind appraisal. (copy of letter dated 18-02-2021 is enclosed -3sheets.)
12. The Head-Clerk (Establishment), Office of the District & Sessions Judge, South Tripura, Belonia.
13. The System Officer, Office of the District & Sessions Judge, South Tripura, Belonia for uploading the same in the Official Website.
14. Prosecution Section of the Court of Belonia.
15. Personal files (3).



(U. Choudhuri)

District & Sessions Judge
South Tripura, Belonia.